

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-515**

IB-386/PB/2018

IA-623/2024, IA/4818/2021, IA/4904/2022, IA/6004/2022, IA-703/2024

**IN THE MATTER OF:**

UCO Bank Ltd.

**.....Applicant**

**Vs.**

M/s. Shree Pulps and Mills Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC Liq

**Order delivered on 07.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mahipal Singh, Sheetal Raghuvanshi advocate in IA  
4818/2021, Adv. U K Singhal in IA No. 6004/2022

For the Respondent :

For the Liquidator : Kushal Bansal, Advocate, Adv Shashwat Parihar, Adv  
Shashwat Anand, Adv Dhruva Vig, Adv Deepanshu  
Badiwal

**ORDER**

Due to paucity of time, list this matter on **31.05.2024**.

**Sd/-**

**(Dr. SANJEEV RANJAN)  
MEMBER (T)**